

**GOVERNMENT OF MEGHALAYA**  
**LAW (B) DEPARTMENT**  
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**NOTIFICATION**

Dated Shillong, the 09<sup>th</sup> November, 2022.

**No. LJ (B).48/2020/51**—In the interest of public service and in exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint Smti. Saloni Verma, IAS, Assistant Commissioner as the Executive Magistrate within East Khasi Hills District with immediate effect until further orders.

**No. LJ (B).48/2020/51-A** —In the interest of public service and in exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint Smti. Hema Nayak, IAS, Sub Divisional Officer (Sadar) as the Executive Magistrate within East Khasi Hills District with immediate effect until further orders.

*sd-*  
**(Cyril V.D. Diengdoh),**  
Secretary to the Govt. of Meghalaya,  
Law (B) Department  
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**Memo No. LJ (B). 48/2020/51-B**  
Copy forwarded to:-

Dated Shillong, the 09<sup>th</sup> November, 2022.

1. The Additional Deputy Commissioner, East Khasi Hills District, Shillong with reference to your letter No. KCR.20/1/90/188/831, dated 21.10.2022.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. The Personnel & A.R. (A) Department for information.
4. The Officer concerned.
5. The Data Entry Operator Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

*Sannan*  
*sk*  
Deputy Secretary to the Govt. of Meghalaya,  
Law (B) Department.